

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. IA 1865/2024 In C.P. (IB)/1792(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Department of State Tax Through The  
Deputy Commissioner Of State Tax  
V/s  
Kgepl Engineering Solutions Pvt. Ltd.  
Also Known as M/S. Kalyani Global  
Engineering Pvt. Ltd.  
IN THE MATTER OF  
Cosmos Co-Op Bank Limited  
V/s  
Crystal Clear Veg Oil Refinery Pvt Ltd**

**Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

**IA.No.1865/2024**: - None appeared from either side. Registry is directed to issue court notice to both the parties intimating the next date of hearing. List this matter on **06.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**